

[Shri Bhogendra Jha]

"That the demand under the head Ministry of Communications be reduced by Rs. 100."

[Need to open a Post Office in Dhabahi village of Laukaha Block of Darbhanga district in Bihar. (99)].

"That the demand under the head Ministry of Communications be reduced by Rs. 100."

[Need to open a Post Office in Machia village of Khajoli Block of Darbhanga district in Bihar (100)].

"That the demand under the head Ministry of Communications be reduced by Rs. 100."

[Need to make permanent the Post Office in Barha village of Bisfi Block of Darbhanga district in Bihar. (101)].

"That the demand under the head Ministry of Communications be reduced by Rs. 100."

[Need to introduce Morse Code system in Babularahi Block headquarters of Darbhanga district in Bihar (102)].

"That the demand under the head Ministry of Communications be reduced by Rs. 100."

[Need to connect Darbhanga in Bihar with Patna and Calcutta by direct dialling system (103)].

"That the demand under the head Ministry of Communications be reduced by Rs. 100."

[Need to open a Post Office at Bajraha village in Bisfi Block in Darbhanga district in Bihar. (104)].

"That the demand under the head Ministry of Communications be reduced by Rs. 100."

[Need to provide telephone link between Divisional Headquarters Madhubani and Madhavpur Block head-quarters in Darbhanga district in Bihar (105)].

"That the demand under the head Ministry of Communications be reduced by Rs. 100."

[Need to provide telephone link between Benipatti and Bisfi headquarters in Darbhanga district in Bihar. (106)].

"That the demand under the head Ministry of Communications be reduced by Rs. 100."

[Need to open a Public Call Office at Singia Block headquarters in Darbhanga district in Bihar (107)].

MR. DEPUTY-SPEAKER : The cut motions are also before the House. Now we will take up the private Members Bills.

15.30 hrs.

SALARIES AND ALLOWANCES OF MEMBERS OF PARLIAMENT (AMENDMENT) BILL*

(Amendment of section 4 and substitution
of section 8)

श्री वसन्ता लाल झाकपाल (गंगानगर) :
उपाध्यक्ष महोदय, संसद सदस्यों के वेतन और भत्ते अधिनियम, 1954 का और संशोधन करने वाले विधेयक को पुरःस्थापित करने की मुझे अनुमति दी जाय।

MR. DEPUTY-SPEAKER : The question is :

"That leave be granted to introduce a Bill further to amend the Salaries and Allowances of Members of Parliament Act, 1954."

The motion was adopted.

श्री पद्मा लाल बाबूपाल : उपाध्यक्ष महोदय, मैं इस विधेयक को पुरःस्थापित कर रहा हूँ।

15'32 hrs.

INDIAN PENAL CODE (AMENDMENT) BILL—Contd.

(Substitution of Section 153A by Shrimati Subhadra Joshi)

CONSTITUTION (AMENDMENT) BILL*

(Omission of Article 370)

SHRI P. M. MEHTA (Bhavnagar) : I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY-SPEAKER : The question is :

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

SHRI P. M. MEHTA : I introduce the Bill.

COMPULSORY MILITARY TRAINING SCHEME BILL*

SHRI P. M. MEHTA (Bhavnagar) : I beg to move for leave to introduce a Bill to provide for compulsory military training to all able-bodied citizens in the country.

MR. DEPUTY-SPEAKER : The question is :

"That leave be granted to introduce a Bill to provide for compulsory military training to all able-bodied citizens in the country."

The motion was adopted.

SHRI P. M. MEHTA : I introduce the Bill.

MR. DEPUTY-SPEAKER : We take up further consideration of the following motion moved by Shrimati Subhadra Joshi on the 30th March, 1972 :—

"That the Bill further to amend the Indian Penal Code, be taken into consideration."

Two hours and 30 minutes were allotted. We have taken one hour and 26 minutes, and the balance is one hour and four minutes. Shri Darbara Singh to continue his speech.

श्री हरबारा सिंह (होशियारपुर) : उपाध्यक्ष महोदय, मैं अर्ज करना चाहता हूँ कि इस बिल की अहमियत इसलिए भी ज्यादा है कि इसके जरिये हम कम से कम यह बात कर सकते हैं कि जितनी फीलिंग्स नफ़रत की, जिसको हैट्रिड कहते हैं, पैदा की जाती है, वे इससे कम होंगी। आज कई लोग गलत तौर पर रिलिजन का नाम ले कर, धर्म का बास्ता डाल कर तमाम पालिटिकल ताकत हासिल करने के लिए कोशिश करते हैं। मैं सिर्फ पंजाब की ही बात नहीं करता और सूबो में भी ऐसी बातें हैं कि वे किस तरह से नीचे तक चले जाते हैं, इतनी सतह तक चले जाते हैं कि ब्राह्मण ब्राह्मण में कैसे लड़ाई हो, जाट और राजपूत में कैसे लड़ाई हो सकती है। उसके लिए भी एक सवाल हमारे सामने है कि वह नफ़रत कैसे पैदा करके जात-बिरादरी के नाम पर, रिलिजन के नाम पर एक ऐसी स्ट्रगल करा देते हैं जिससे तमाम देश भर में ऐसे हालात पैदा हो जाएं कि कोई भी एक दूसरे के पास प्यार से बैठ न सके और जो एक आइडिया हम देते हैं कि सारा देश एक है, वंसा देश कभी न बनने पाये। यह एक बहुत बुरी बात है जिसका